GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO 767 ANSWERED ON 05.12.2025

BARAMATI-PHALTAN-LONAND NEW RAILWAY LINE PROJECT

767 # SMT. SUNETRA AJIT PAWAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) the status of the current physical and financial progress of the Baramati-Phaltan-Lonand new railway line project and the last revised completion date thereof;
- (b) whether the Baramati-Phaltan section of this project was initially approved 25 years ago (in 1997-98);
- (c) if so, the reasons for the long delay in land acquisition;
- (d) the status of the remaining land acquisition in Baramati taluka and the specific steps taken to resolve local protests/demands of affected landowners and farmers for higher compensation; and
- (e) whether the Ministry has implemented the provisions for compulsory land acquisition and if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): Baramati-Phaltan-Lonand (64 Km) new line project has been taken up in two phases:-

Phase I:

Lonand-Phaltan (38 Km): Detailed estimate was sanctioned in 2002. The work has been completed and commissioned.

Phase II:

Phaltan-Baramati (26 Km): Detailed estimate for this section has been sanctioned in 2016. Initially, there was resistance in the alignment of the project. The alignment of the project was revised in consultation with State Government and other stake holders. After finalization of alignment, land acquisition work has been taken up.

The project has been declared as "Special Railway Project' for land acquisition in September, 2022. Competent Authority for Land Acquisition (CALA) has also been nominated in September, 2022. Out of total scope of 262 Ha. land, 240 Ha. land has been acquired in Phaltan-Baramati section. The work has been taken up in the available land.

Completion of Railway project/s depends on various factors which include the following:

- Land acquisition
- Forest clearance
- Shifting of infringing utilities
- Statutory clearances from various authorities
- Geological and topographical conditions of area
- Law and order situation in the area of project site
- Number of working months in a year for particular project site etc.

All these factors affect the completion time and cost of the project/s.
